

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3824  
TO BE ANSWERED ON 08.12.2016**

**POWER GENERATION**

**3824. SHRI MALLIKARJUN KHARGE:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the total capacity of power plants which are already existing or are under construction;**
- (b) the total capacity of the power plants that the Government proposes to approve;**
- (c) whether the Government is aware of a study done by Greenpeace International according to which 94% of the coal power capacity that is currently under construction will be lying idle in 2022 and the capital cost of this would be around Rs.3,23,925 crore; and**
- (d) if so, the details thereof and the steps proposed to be taken thereon?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) : The total installed capacity of existing power plants as on 30.11.2016 is 309 GW out of which 1,87,803 MW are coal based power plants, 25,282 MW are gas based power plants, 919 MW are diesel power plants, 5,780 MW are nuclear power plants, 43,112 MW are hydro power plants and 45,917 MW from Renewable Energy sources (RES).**

**As on 30.11.2016, out of an aggregate capacity of 86,910.4 MW, 74 Thermal Power Projects with a capacity of 73,728.4 MW and 44 Hydro Electric Projects (above 25 MW) with a capacity of 13,182 MW are under construction in the country.**

**.....2.**

**(b) : As per Section 7 of the Electricity Act 2003, any generating company may establish, operate and maintain a generating station without obtaining a license/permission under this Act, if it complies with the technical standards relating to connectivity with the grid. Accordingly, sanction of the Government is not required for setting up of thermal power projects. However, for setting up of Hydroelectric Power Projects, the Detailed Project Reports (DPRs) are required to be submitted for concurrence of the Central Electricity Authority (CEA).**

**DPRs of 41 Hydro Electric Projects with an aggregate installed capacity of 22,925 MW have been concurred by the CEA. The DPRs of 10 Hydro Electric Projects with an aggregate installed capacity of 6,559 MW are with various appraising group of Central Electricity Authority (CEA)/Central Water Commission (CWC)/Central Soil and Materials Research Station (CSMRS)/Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD & GR).**

**(c) & (d) : Various organisations including external funding agencies carry out studies on their own and draw their own inferences which are not binding on the Government. The Report of Greenpeace International has not been examined in the Ministry of Power. However, as per the assessment made by the CEA, around 60% of the over all electricity requirement by the year 2022 would be met by coal based thermal generation.**

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